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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 60/73(4)/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Daljeet Singh Sandhu  
V/s.  
Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ASHOK SACHDEVA	A.R.		
2.	<del>DALEET SINGH SANDHU</del>	<del>DALEET SINGH SANDHU</del>	<del>DALEET SINGH SANDHU</del> / <del>DALEET SINGH SANDHU</del>	

**ORDER**

Authorised Representative Mr. Ashok Sachdeva present for Petitioner.

Reply is filed.

List the matter on hearing on 25.07.2017 along with CP 11/2016

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.